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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/112/2016
NAME OF THE PETITIONER(S) : K. M. Veluthas & another
NAME OF THE RESPONDENT(S) : M/s Lawrence Wood Industries Limited & another
UNDER SECTION : 397/398, 247 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	G. Jagadeeswari (For) P. Jesus Morris Davis	Respondent counsel	
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2.	A. Mohan	Petitioner counsel	
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ORDER

Counsel for petitioners present. Counsel for respondents present. Counsel for the petitioner filed objections to the additional documents by serving a copy to the other side. Pleadings are complete. Counsel for respondents sought time to submit final arguments. Put up on **08.12.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)